# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1424 TO BE ANSWERED ON 09.12.2025

#### **FAKE CASTE CERTIFICATES**

### 1424. DR. ALOK KUMAR SUMAN:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has initiated any action related to utilization of fake Caste Certificates of Scheduled Castes and Scheduled Tribes across the country in the last ten years;
- (b) if so, the details thereon, year-wise;
- (c) whether the Government has collected the information regarding fake Caste Certificate utilization in the country during the last ten years;
- (d) if so, the total number of fake Caste Certificates utilized during the last ten years; and
- (e) whether the Government has any nodal agency to monitor the misuse of Caste Certificate in the country?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (e): Ministries of Social Justice and Empowerment & Tribal Affairs are the nodal agencies for notification of a caste/ tribe as Scheduled Caste (SC)/ Scheduled Tribe (ST) under the provisions of Articles 341 & 342 respectively of the Constitution of India. However, the responsibility of issuance and verification of SC/ ST certificate rests with the concerned State Government / UT Administration. Complaints received about fake SC/ ST Certificates are referred to the concerned State Government/ UT Administration for appropriate action. The information on such cases is not centrally maintained.

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